

Central Administrative Tribunal
Principal Bench

OA 772/2002.

New Delhi, this the 27th September, 2002.

Hon'ble Dr.A.Vedavalli, Member (J)

Kumari Monika Arora
D/o Late Shri S.K.Arora, UDC
died in harness from the Office
of GE(Factories)
located at Itarsi (MP)
R/o 408, Subhashpuri,
Kankar Khara, Meerut Cantt.
(UP).

.... applicant.

(Shri V.P.S.Tyagi, Advocate)

Versus

1. Union of India (through Secretary)
Ministry of Defence, South Block
New Delhi.
2. The Chief Engineer
E-in-C's Branch Army HQR's. DHQ PO
New Delhi-110011.
3. The Chief Engineer
HQR's Central Command (Army)
Lucknow-226002.
4. The Chief Engineer
HQR's Jabalpur Zone
Bhagat Marg post Box No.84
Jabalpur Cantt.

.... Respondents.

(Shri B.K.Berera, Advocate)

Order (oral)

By Dr.A.Vedavalli, Member (J)

Shri V.P.S.Tyagi, learned counsel for the applicant
seeks permission to withdraw this OA stating that his
grievanceⁱⁿ in the OA have been redressed by the respondents.
permission granted. OA is dismissed as withdrawn.

A. Vedavalli

(Dr.A.Vedavalli)
Member (J)

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